

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

5

C.P No. 1095/(MAH)/2017
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)


ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2017

NAME OF THE PARTIES:

Punjab National Bank
V/s.
Anand Distiller Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	Adv. Purnoy. Vijayan Adv. Adv. Vinit J. Mentor i/b Intrallegal	Adv for petitioner	
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ORDER

S.D. Khatri Adv.
CP No.1095/I&BP/NCLT/MB/MAH/2017

S.N. Fuladi Adv.

Part heard. At request of the parties, list this matter on 7.7.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)